

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)**

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SEVENTEENTH LOK SABHA

SIXTY SECOND REPORT

[Action Taken by Government to the Recommendations/Observations made by the Committee in their Third Report (Seventeenth Lok Sabha)] on delay in laying of the Annual Reports of the Rashtriya Madhyamik Shiksha Abhiyaan, Delhi]

(Presented on 15 December,2021)



सत्यमेव जयते

LOK SABHA SECRETARIAT

NEW DELHI

December, 2021/ Agrahayana, 1943(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)

Shri Ritesh Pandey

Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

- | | | |
|-----------------------------|---|---------------------|
| 1. Smt. Suman Arora | - | Joint Secretary |
| 2. Smt.B. Visala | - | Director |
| 3. Shri Munish Kumar Rewari | - | Additional Director |
| 4. Smt. Manjinder Pubbi | - | Under Secretary |
| 5. Smt. Rajni Bhagat | - | Committee Officer |

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Sixty Second Report on the Action Taken by Government on the Recommendations/Observations contained in the Third Report (Seventeenth Lok Sabha) of the Committee on delay in laying of the Annual Reports of the Rashtriya Madhyamik Shiksha Abhiyaan, Delhi.

2. The Committee considered and adopted this Report at their sitting held on 06.12.2021.
3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

NEW DELHI
December, 2021
Agrahayana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action Taken by the Government on the recommendations/observations made in their Third Report of the 17th Lok Sabha regarding delay in laying of the Annual Reports and Audited Accounts of Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Delhi which was presented to Lok Sabha on 20.03.2020.

2. The Action Taken Notes have since been received from the Government in respect of all the recommendations/observations contained in the aforesaid Report. Accordingly, the Statement showing the action taken by the Government on the recommendations/observations contained in the Third Report (17th Lok Sabha) are given in **Appendix**.

3. The Committee in their Third Report had pointed out the failure of the then Ministry of Human Resource Development (Now Ministry of Education) (Department of School Education and Literacy) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Delhi regarding timely laying of the Annual Reports and Audited Accounts of the RMSA for the years 2014-15, 2015-16, 2016-2017, 2017-2018 and 2018-2019.

4. The Committee note that the Government have accepted all the recommendations of the Committee made in the aforesaid Report and stated that due to the unavoidable circumstances the delays for the aforesaid years had occurred. The Committee further note that the documents of the RMSA for the year 2017-2018 were laid on the Table on 03.02.2020 with the delay of 13 months.

5. The Committee was also apprised that from the year 2018-2019, the Department of School Education & Literacy had launched Samagra Shiksha – an integrated scheme for School Education covering children from classes I to XII which subsumed the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) & Teacher Education (TE). The documents of the Samagra Shiksha for the years 2018-2019 were laid on the Table of the House on 15.03.2021 with the delay of more than 14 months. The documents for the year 2019-2020 have not been laid yet.

6. The Ministry of Education (Department of School Education and Literacy) has informed that an online project monitoring system namely 'PRABANDH' has been launched for enhancing efficiency and managing the implementation of Samagra Shiksha in all the States & UTs. The Financial Management and Procurement Manual, which is a guide for budgeting and

financial reporting procedure, accounting and auditing requirement and procurement procedure, which ensure that the funds are disbursed, utilized and accounted for in an efficient and effective manner, is mandatory to be followed by the States and UTs.

7. The Committee hope that with the remedial measures taken by the Ministry and also assurance given in the ATR, the Annual Reports and Audited Accounts of the Samagra Shiksha for the years 2019-2020 shall be laid on the Table of the House at the earliest and also for subsequent years shall be laid on the Table of the House within the stipulated time in future.

**New Delhi
December, 2021
Agrahayana, 1943 (Saka)**

**Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

APPENDIX

STATEMENT SHOWING ACTION TAKEN ON THE RECOMMENDATION/CONCLUSION OBTAINED IN THE THIRD REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE

(Recommendation Serial No.13)

The Committee note that the Ministry of Human Resource Development and Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Delhi have not adhered to the time frame stipulated in the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.46 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12. and 2.6 and 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively regarding laying of the Annual Report and Audited Accounts on the Table of the House within nine month from the closure of the accounting year have not been compiled with. These documents of RMSA for years 2014-2015, 2015-2016 and 2016-2017 were laid with delays ranging from more than 7 to 24 months. The Committee also note that the documents for the years 2017-2018 and 2018-2019, which were required to be laid on the Table of the House within the 9 months from the date of closure of the respective financial year, are not laid as yet.

Reply of the Government

This Department is ensuring that all the Annual Reports under the concerned schemes are submitted in both the Houses of the Parliament within the stipulated time frame. However, due to unavoidable reasons there has been delay. This Department will ensure to submit the pending Annual Reports in the upcoming session of the Parliament.

From the year 2018-19, the Department of School Education & Literacy has launched **Samagra Shiksha** – an integrated scheme for School Education covering children from classes I to XII which subsumed the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) & Teacher Education (TE).

An online project monitoring system namely, **PRABANDH** has been launched for enhancing efficiency and managing the implementation of Samagra Shiksha in all the States & UTs. It is enabled on the website <https://seshagun.gov.in> with more than 10 lakh Activated Users and can be accessed from the School, Block, District and State Level. The important features of the PRABANDH System are:

- Online submission of Annual Work Plan & Budget from District/State Level
- Tracking of GOI Funds, release to State/UTs
- Generation of different types of reports like Physical & Financial Progress, Spillover, and Committed Liabilities, Un-spent balances etc., on real time basis.

Also, a Data Visualization Dashboard has been created in the PRABANDH System for display of monthly status of physical and financial progress under the major interventions. With a view to facilitating the online submission of Monthly Progress Reports district wise, by the respective State/UT, an Expenditure Module for District Users has been introduced to capture the physical and financial progress of various interventions from the district level and the progress can be seen in the National Reports.

All the States and UTs except Ladakh and Lakshadweep maintain books of account in computerized manner.

Public Financial management System (PFMS) being implemented by Controller General of Accounts (CGA) for all Centrally Sponsored Schemes also covers Samagra Shiksha. Funds to the States/UTs under the scheme are released through the PFMS system.

(Ministry of Education, OM No. 11-5/2020-IS.1 Dated 15-02-2021)

(Recommendation Serial No.14)

While examining the reasons for delays in laying of the documents of the RMSA, the Committee note that undue delay had occurred at all stages such as appointment of Auditor, submission of Audit Report by the Auditors, taking approval from the Executive Committee, preparation of Annual report. The RMSA took 10 to 22 months to submit the Annual Report to the Ministry. The Committee expressed its concern over these delays.

Reply of the Government

The NCT of Delhi has been communicated of the undue delay caused in the submission of Annual Reports. As a result the Annual Report of 2019-20 under Samagra Shiksha of UEEM, Delhi has been furnished by them to this Department without any delay.

The State Project Director is responsible for causing the annual accounts of the Society to be prepared immediately after the close of the financial year and after approval by the Executive Committee of the Society, have the accounts audited annually by a Chartered Accountant firm appointed with the approval of Executive Committee by April every year for the purpose in accordance with the provisions of the Societies Registration Act applicable to the State. The CA firm for conducting the audit of Scheme shall be selected from the C&AG/State AG's empanelled list. However, if there is no empanelled CA firm for a particular State/UT then the

selection of auditing firms shall be with reference to the invitation of Expressions of Interest from Chartered Accountant firms. In case of delay in appointment of auditor and delay of submission of audit report, the second instalment of funds is not released to the state.

Accordingly, the States and UTs were reminded vide letter dated 14.08.2019 for engagement of Auditors as per timelines prescribed in the Financial Management and Procurement Manual (FM&P Manual).

Further, the States and UTs were requested vide letter dated 16.03.2020 to appoint a Statutory Auditor in the month of March itself for timely submission of the Audit Report as per timeline prescribed in the FM&P Manual.

(Ministry of Education, OM No. 11-5/2020-IS.1 Dated 15-02-2021)

(Recommendation Serial No.15)

The Ministry of Human Resource Development have apparently not been able to put in place an effective monitoring to ensure laying of documents of RMSA on the Table of both the Houses of Parliament within the stipulated time. The Ministry must make all out efforts to ensure that henceforth documents of the RMSA from 2019-2020 onwards are laid within stipulate time. The Committee shall be informed of the compliance of these directions and also measures taken by the Ministry to avoid delays in future.

Reply of the Government

This Department is ensuring that all the Annual Reports are submitted in both the Houses of the Parliament within the stipulated time frame. However, due to unavoidable reasons there has been delay. This Department will be submitting the pending Annual Reports in the upcoming session of the Parliament.

In order to guide and assist the implementing agencies of all the States and UTs in programme management, the Ministry of Education, Department of School Education & Literacy has brought together the procedures, rules and regulations at one place in the Financial Management and Procurement Manual (FMP Manual).

The FMP Manual is intended to be used by the State/UTs as a guide for budgeting and financial reporting procedures, accounting and auditing requirements, and procurement procedures to be followed throughout the country. The provisions laid down in the manual are mandatory and are to be followed by the States and UTs to ensure that funds are disbursed, utilized and accounted for in an efficient and effective manner.

The FMP Manual prescribes the following time table for external audit arrangements:

1.	Date of EC's approval for engagement of auditors	Between Jan and March of every year.
2.	Date of engaging CA firm	By April of every year at the outset.
3.	Finalization of annual accounts for the previous year	By 30 th June of every year.
4.	Progress on audit work	By 1 st July of every year.
5.	Submission of audit report to SPO	By 30 th September of every year.
6.	Approval of audited accounts	By 15 th October of every year.
7.	Despatch date to GOI	By 1 st November of every year.

Accordingly, all the States and UTs were reminded vide letter dated 14.08.2019 to ensure finalisation of accounts and audits as per timelines prescribed in FMP Manual of Samagra Shiksha and that the approved and authenticated Annual Accounts/Annual Reports duly signed, countersigned and audited by States Project Director, Secretary (Education) and CA Firm/Auditor of the State Implementation Societies (SISs) of Samagra Shiksha in all States and UTs are required to be laid on the Table of the Both the Houses of the Parliament within nine months of completion of every Financial Year and that the audited accounts of the SISs of Samagra Shiksha in all the States and UTs with Legislature are required to be laid in the respective State/UT Assembly within the specified time every year. Their attention was also invited to above said time table/schedule prescribed for the external audit arrangements to be strictly followed by them.

Further, a National Workshop/Review Meeting was held with the representatives of respective States and UTs for reviewing the progress of Financial performance/PFMS and PMS etc. under Samagra Shiksha in New Delhi during 4th to 8th November, 2019. The matter was also followed up with the States and UTs during the PAB meetings, which were held from March, 2020 onwards and during Half Yearly Review meetings, which were held from 13.10.2020 to 21.10.2020 for the period from April to September, 2020, conducted at the level of Bureau Head for review of physical and financial progress of the AWP&B 2020-21 of Samagra Shiksha and for monitoring of implementation of the interventions pertaining to their theme area cutting across all States/UTs.

(Ministry of Education, OM No. 11-5/2020-IS.1 Dated 15-02-2021)

(Recommendation Serial No.16)

The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the RMSA could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

Reply of the Government

This Department will ensure for submitting the pending Annual Reports in the upcoming session of the Parliament.

(Ministry of Education, OM No. 11-5/2020-IS.1 Dated 15-02-2021)

Annexure

THE MINUTES OF THE SECOND SITTING OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)

The Committee sat on Monday, 06th December 2021 from 15:00 hours to 16:30 hours in Committee Room "C", Parliament House Annexe , New Delhi.

PRESENT

Shri Ritesh Pandey - Chairperson

MEMBERS

2. Dr. Shafiqur Rehman Barq
3. Dr. A. Chella Kumar
4. Shri Pallab Lochan Das
5. Choudhary Mehboob Ali Kaiser
6. Shri T.N. Prathapan
7. Shri Saptagiri Sankar Ulaka
8. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.

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3. Thereafter, the Committee took up for consideration, the eleven draft Reports (Original/ATR) regarding the delay in laying the Annual Report and Audited Accounts of the following organisation :-

1. -9

10 Action Taken by the Government on the recommendations made by the Committee in their Third Report (17th Lok Sabha) regarding the delays in laying the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Delhi; and

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4. After deliberations, the Committee adopted all the eleven (11) Reports without modifications.

5. The Committee authorized the Hon'ble Chairperson to present these Reports to the Parliament.

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The Committee then adjourned

